

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl) No(s).3209/2008

(From the judgement and order dated 29/01/2007 in CRLA No. 1317/1999 of the HIGH COURT OF A.P. AT HYDERABAD)

MOHAMMED ISHAQ
VERSUS

Petitioner(s)

S. KAZAM PASHA & ANR.

Respondent(s)

(With appln(s) for c/delay in filing SLP, permission to file addl. documents and exemption from filing O.T. and office report)
(FOR FINAL DISPOSAL)

WITH

W.P(CRL.) NO. 13 of 2008
(With appln. for permission to file rejoinder affidavit and office report)
(FOR FINAL DISPOSAL)

Date: 23/03/2009 These Petitions wee called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.B. SINHA
HON'BLE DR. JUSTICE MUKUNDAKAM SHARMA

For Petitioner(s) Mr. Manoj George,Adv.
Mr. Alex Joseph,Adv.
Mohd. Irshad Hanifi,Adv.

For Respondent(s) Mr. Amarendra Sharan,ASG
Mrs. D. Bharathi Reddy, Adv.
Ms. Altaf fAthima,Adv.

Mr. S.N. Terdal, Adv.

Mr. Mushtaq Ahmad,Adv.
Mr. M.F.A. Shuttar, Adv.

UPON hearing counsel the Court made the following

ORDER

Heard the learned counsel for the petitioner.
List on 24rd March, 2009 as part-heard.

(A.S. BISHT)
MASTER

(PUSHAP LATA BHARDWAJ) COURT
COURT MASTER